

**HIGH COURT OF SIKKIM**  
**GANGTOK**

No.: ...~~271~~.../HCS

Date:- ...06/09/2023

**O-F-F-I-C-E O-R-D-E-R**

The Hon'ble, the Chief Justice, is hereby pleased to designate Mr. Rudra P. Rimal, Joint Registrar(IT)-cum-Protocol In-charge, High Court of Sikkim, as the Staff Officer to the Registrar General, High Court of Sikkim, with immediate effect and in addition to his own duties.

By Order,

*sd/-*  
**(Jagat B. Rai)**  
Registrar  
High Court of Sikkim

Memo No. 5130-45

Dated Gangtok, the 06<sup>th</sup> September, 2023

Copy to:-

1. Additional Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok
2. Additional Registrar-cum-Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok
3. Deputy Registrar-cum-Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok
4. Mr. Rudra Prasad Rimal, Joint Registrar(IT)-cum-Protocol In-charge, High Court of Sikkim, Gangtok
5. Chief Secretary, Government of Sikkim, Gangtok
6. Ld. Principal District & Sessions Judge, Gangtok(*Pakyong i/c*)-cum-OSD to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok
7. Ld. District & Sessions Judge, Gyalshing(*Soreng i/c*)
8. Addl. Chief Secretary, Home Department, Government of Sikkim, Gangtok
9. Director General of Police, Sikkim, Police Headquarters, Gangtok
10. Ld. District & Sessions Judge, Namchi
11. Ld. District & Sessions Judge, Mangan
12. Director, Sikkim Judicial Academy, Sokeythang, Gangtok
13. Member Secretary, Sikkim State Legal Services Authority, Gangtok
14. Resident Commissioner, Old Sikkim House, 12 Panchsheel Marg, Chanakyapuri, New Delhi
15. All Chief Judicial Magistrates-cum-Civil Judges(SD)
16. All Civil Judges-cum-Judicial Magistrates
17. All Section In-charge, High Court of Sikkim, Gangtok
18. File
19. Guard file

  
Central Project Coordinator